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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 154/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No.154/ 61(1)(b)/NCLT/MB/MAH/2017

None present. List this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)